Central Administrative Tribunal Principal Bench, New Delhi

OA No.815/2016

This the 26th day of February, 2016

Hon'ble Mr. Justice M.S.Sullar, Member, (J) Hon'ble Mr. K.N. Shrivastava, Member (A)

Tuntun Mehto Aged about 43 years
S/o Sh. Bankey Lal Mahto,
Suspended from the Post of Assistant Pump
Operator, DJB
R/o H.No. RZ-C, 3/12,
Mahavir Enclave Part I
New Delhi-110045. ... Applicant

(By Advocate : Shri A.K.Bhakt)

Versus

Govt. of NCT Delhi & Others, Through

- Chief Secretary
 Govt. of NCT of Delhi,
 Delhi Secretariat, I.P. Estate,
 Delhi.
- Member (Administrative)
 Delhi Jal Board, Govt. of NCT of Delhi Varunalaya Building-Phase II, ol Bagh, New Delhi-110005.
- 3. Dy.Director (Vigilance)
 Delhi Jal Board, Govt. of NCT of Delhi
 Varunalaya Building-Phase II,
 Karol Bagh,
 New Delhi-110005.
- 4. Director (ADMN. & PERs.)
 Delhi Jal Board, Govt. of NCT of Delhi
 Varunalaya Building-Phase II,

Karol Bagh, New Delhi-110005.

... Respondent

ORDER(ORAL)

By Hon'ble Mr.Justice M.S.Sullar, M(J):

At the very outset, learned counsel for the applicant intends to withdraw this Original Application, to enable him (applicant) to file fresh application after removing the defects. Therefore, the OA is dismissed as withdrawn with the aforesaid liberty as prayed for.

(K.N.Shrivastava)
Member(A)

(Justice M.S.Sullar) Member(J)

/rb/